

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 79 of 2013

Dated : 30th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Tamil Nadu Generation &
Distribution Corporation Ltd.**
Versus

...Applicant/Appellant(s)

**Central Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s):

Mr. S. Vallinayagam

Counsel for Respondent (s):

ORDER

The same issue is raised in Appeal no. 51 of 2013, which has already been admitted on 4th March, 2013. Accordingly, Admit. Issue notice. Dasti service is permitted.

Post the matter on **06.05.2013** before the Bench consisting of Hon'ble Chairperson and Mr. V.J. Talwar, Technical Member.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson